

17.
27-6-2003
MA 1026/2003
MA 1340/2003
MA 1339/2003
OA 581/2003

Present : Sh. Amit Anand, counsel for the applicant.
Sh. M.K.Gaur, counsel for respondents.

MA 1026/2003 seeking correction in address of respondent No.2 is allowed. It should be read as State Entry Road, New Delhi. Registry is directed to correct the same and serve upon the parties corrected copy of order dated 13-3-2003.

2. MA 1339 and 1340 of 2003 have been filed by the respondents for extension of time to comply with the directions of this Tribunal.

3. Time to comply with the directions of the Tribunal is extended till 15-8-2003.

4. All the MAs are disposed of as above.


(SHANKER RAJU)
MEMBER (J)

Avnd/